

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)

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**Subject: Delegation of power to sanction LTC/HTC in favour of Judicial Officers and Officers/Officials of the High Court registry.**

**ORDER**

**No.: 1994 of 2025/RG**

**Dated: 31.12.2025**

In exercise of the powers conferred under Rule 204 (1) of the Jammu and Kashmir High Court Rules, 1999, Hon'ble Mrs. Justice Sindhu Sharma is hereby empowered to consider all requests mooted by the Judicial Officers and Officers/Officials of the High Court registry for grant of Leave Travel Concession (LTC)/ Home Travel Concession (HTC) in terms of Rule 15 of the S.O 498 dated 09.10.2024 and S.O 22 dated 03.12.2019 respectively.

**By Order of Hon'ble the Chief Justice.**



(M.K Sharma)

**Registrar General**

**Dated: 31.12.2025**

**No.: 81744-91/RG/GS**

**Copy of the above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_;  
.....for kind information of their Lordships;
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. All Principal District and Sessions Judge, UTs of J&K and Ladakh for information and with the request to circulate the same amongst all the Judicial Officers working under their respective jurisdiction;
9. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information.
10. Chief Accounts Officer, High Court of J&K and Ladakh, Jammu;
11. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;  
..... for information and necessary action.
12. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and with the request to upload the same on the official website of the High Court.
13. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
14. Order file.



**Registrar General**